

F.No 01(27)/Roster/CESTAT/2012  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi – 66**

Dated 23/01/2012

**ORDER NO. 08 OF 2012**

Hon'ble Vice-President/HOD has been pleased to partially modify the sitting notified vide Order No. 249 of 2011 for CESTAT, Delhi to the extent indicated below:-

From 23.01.12 to 25.01.12 Single Member cases will stand adjourned. On 27.01.12 Hon'ble Mr. Sahab Singh, Member (Technical) will hear Single Member cases.

**By Order**



**(S. Chandran)**  
**Registrar**

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SPS to Hon'ble President/Hon'ble Vice-President/Hon'ble Members/P.A.Registrar/Dy.Registrar/Asstt.Registrar/BarAssociation/CDR/SDRs/NoticeBoard/Website/Guard



**Registrar**